

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2240**  
ANSWERED ON 04/08/2022

**ATHLETES FROM SC, ST AND OBC COMMUNITIES**

2240 Shri Masthan Rao Beeda:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) Whether Government has data on the number of athletes from SC, ST and OBC communities participating in international, national and state level sports and events, if so, the details thereof, State-wise;

(b) if not, the reasons therefor;

(c) the measures taken by the Ministry to improve access of sports to SC, ST, OBC communities in the country along with their fund allocation; and

(d) whether any instances of caste-based violation or discrimination in sports administration in the country have come to the notice of Government during the last five years and if so, the details thereof ?

**ANSWER**

THE MINISTER FOR YOUTH AFFAIRS AND SPORTS

(SHRI ANURAG SINGH THAKUR)

(a)&(b) No Sir. Government does not maintain caste based data of athletes participating in international, national and state level sports and events.

(c) Ministry of Youth Affairs and Sports has set up a total of 189 Centers including National Centers of Excellence, Sports Authority of India Training Centers and Extension Centers for implementation of sports promotional schemes wherein 8119 talented sports persons (4973 men and 3146 women) are being trained in 28 sports disciplines on residential and non-residential basis. Further, under the Khelo India Scheme, 2745 athletes (1371 men & 1374 women) are being supported under Talent Search and Development component throughout the country. Entry and participation in sports is open to all and at no stage any discrimination is done on the basis of gender, caste, community or religion.

(d) No instances of caste-based violence or discrimination in sports administration in the country have come to the notice during the last five years.

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